

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ELIXIR BUILCON PVT LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Elixir Buildcon Pvt Ltd
2.	Date of incorporation of corporate debtor	26-08-2010
3.	Authority under which corporate debtor is incorporated / registered	ROC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74110DL2010PTC207568
5.	Address of the registered office and principal office (if any) of corporate debtor	323, AGGARWAL PLAZA, PLOT NO-3 DDA COMMUNITY CENTRE, SECTOR-14, ROHINI DELHI DL 110085 IN
6.	Insolvency commencement date in respect of corporate debtor	04-05-2022
7.	Estimated date of closure of insolvency resolution process	30-10-2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Reshma Mittal IBBI/IPA-00 /IP-P00297/2017-18/10541
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Reshma Mittal R-4/39, Raj Nagar, Ghaziabad-201002 <u>Registered E mail ID</u> careshmamittal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	RR Insolvency Professionals LLP R-4/39, Raj Nagar, Ghaziabad-201002 <u>E mail ID for Correspondence</u> irp.elixir@rrinsolvency.com
11.	Last date for submission of claims	18-05-2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottees under the Real Estate Projects under section 5(8)(f) of Insolvency & Bankruptcy Code 2016.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1) Pooja Goel IBBI/IPA-001/IP-P-02511/2021-2022/13831 2) Praveen Kumar Singhal IBBI/IPA-001/IP-P00514/2017-2018/10915 3) Sumit Bansal IBBI/IPA-001/IP-P00111/2017-18/10218

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address : R-4/39, Raj Nagar, Ghaziabad-201002 1) Pooja Goel IBBI/IPA-001/IP-P-02511/2021-2022/13831 Plot no. B-29/ Flat no.S-1,Ramprashtha Colony ,Ghaziabad, Uttar Pradesh ,201011 2) Praveen Kumar Singhal E-24A, 2nd Floor, Jawahar Park, Laxmi Nagar,New Delhi,National Capital Territory of Delhi ,110092 pkssinghalca@gmail.com 2) Sumit Bansal Preeti Sumit Bansal & Co. Chartered Accountants B-11, First Floor, RDC, Raj Nagar Court Road ,Ghaziabad,Uttar Pradesh ,201002 ipsumitbansal@gmail.com
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Notice is hereby given that the National Company Law Tribunal, New Delhi Bench has ordered the commencement of a corporate insolvency resolution process of the Elixir Buildcon Pvt Ltd on 4th May 2022.

The creditors of Elixir Buildcon Pvt Ltd are hereby called upon to submit their claims with proof on or before 18-05-2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Allottees] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Reshma Mittal
Interim Resolution Professional
of Elixir Buildcon Pvt Ltd.

Date : 06-05-2022
Place : Ghaziabad